



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/270 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Barpeta.

Dated Guwahati the 8th January, 2020.

Sub: **Leave and Station leave permission.**

Ref:- Your letter No. DJB/4233/E , dtd. 20.12.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer to withdraw the earned leave on 23.12.2019 has been granted. Further, you have been granted station leave permission from the late afternoon of 23.12.2019 till the morning of 02.01.2020 retrospectively.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-42/96(Pt.)/271 - /A, dated 8.1.20

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Systems Analyst , Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

